

Subject: **Comments on consultation paper**

To: advfea1@traf.gov.in

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1) Yes because in emergency situations WIFI at various public places can be accessed.

It will prevent people from experiencing bill shocks from data being used in the background and it will also ensure that consumers are better informed about the applicable tariff.

2) yes it should be mandatory as it gives the consumer chance to make better informed decision.

3) Yes it should be communicated.

4) There doesn't seem to be much economic rationale behind existence of standard rates and IR packs. It seems mostly consumer will choose standard rates only because they are misinformed. Standard rates should be minimised and IR packs can be made more flexible by allowing time periods other than 1,7 and 30 days

5) Yes. The IR packs should automatically apply.

6) Yes. TSP should be mandated to permit combination of different IR plans as per requirement of consumer as will give maximum choice to consumers.

7) IMR tariff should be counted in 24 hour format. It will make sure that consumer pays only for days on which the service is used.

8) It should be mandated for service providers to send updates on data usage. It will ensure that consumer can plan their remaining data usage prudently.

9) Yes it should be mandated that TSPs inform the subscriber by SMS everytime the subscriber lands in a country/area not covered by the IR pack and of the tariffs applicable. Also mobile data should be in inactive mode as in active mode a lot of data can be used in background which will result in bill shock for consumers.

10)

a) Will keep consumers very informed and consumer can take decision about additional requirements.

b) This is a good alternative as it ensures that consumer can get unhindered services and know their maximum liability.

c) This could be done after consumer's approval

Regards

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Sent from my iPhone